

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : M/S VIDYA PRAKASHAN MANDIR PVT. LTD. V/S GARG BROTHERS TRADING & SERVICES PVT. LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. SANCHIT GARGA ALONG WITH
SH. NAMMAN RAJVANSHI, ADVS.

COUNSEL FOR RESPONDENT : SH. ANIL KUMAR, PCS.

CP NO.(IB)338/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Sanchit Garga along with Sh. Namman Rajvanshi, Advocates for applicant and Sh. Anil Kumar, PCS for the respondent through video conferencing.

A perusal of the record shows that the pleadings in the present matter are complete.

Accordingy, put up this matter in the week commencing 24th August, 2021 for arguments before the Regular Court/ through Video Conferencing, by which time, Ld. Counsels for the parties may file their short written submissions, if they so desire.

Dated : 14.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)